

Name of State	No. of Dam Projects		
	Major	Medium	Total
Rajasthan	0	3	3
Tamil Nadu	0	1	1
Uttar Pradesh	4	0	4
<b>TOTAL</b>	<b>40</b>	<b>36</b>	<b>76</b>

**Subsidy on HaJ Pilgrimage**

\*71. SHRI VEDPRAKASH P. GOYAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the subsidy for Haj Pilgrimage has shot up from Rs. 10 crore in 1994 to Rs. 137.12 crore this year despite the several recommendations of Standing Committee on Transport and Tourism; if so, the reasons therefor;

(b) How long Government intend to continue this subsidy;

(c) whether there is any proposal with Government to phase out this subsidy over the years;

(d) if so, what is the time-frame; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) Yes, Sir. The subsidy has gone up from Rs. 10.51 crores in 1994 to Rs. 137.12 crores in 2000.

(b) to (c) Government have decided to set up a group of the Ministers to review the advisability of Continuing the present practice of chartering of aircraft by Air India or other government agencies for haj movement *vis-a-vis* other options available, the fare and subsidy to be applicable for haj-2001 and the policy to be followed thereafter.

**Declaration of Jaipur as a Heritage City**

\*72. SHRI AIMADUDDIN AHMAD KHAN (DURRU): Will the Minister of CULTURE be pleased to State:

(a) whether Government have a policy or intend to have a policy to declare some cities as heritage cities;

(b) if so, what are the names of the cities which have been declared/identified as Heritage cities;

(c) whether Government intend to declare Jaipur as a Heritage city; and

(d) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF CULTURE (SHRI ANANT KUMAR): (a) to (d) There is no provision in the Ancient Monuments and Archaeological Sites and Remains Act 1958 to declare any city as a heritage city. Therefore, such a declaration necessitates a new legislation or amendment to the aforesaid Act. Further declaration of a whole city as a protected monument will give rise to many practical problems of town planning and enforcement.

**Non-inclusion of Kerala In golden quadrilateral Road Project**

\*73. SHRI MJ. VARKEY MATTATHIL: Will the Minister of SURFACE TRANSPORT be pleased to state the reasons for not considering the State of Kerala, which plays an important role in the export of cash crops such as spices to all over the world, in the area of the Golden Quadrilateral which is not touching the coastal areas of Kanyakumari, Trivandrum, Cochin, Calicut, Mangalore and Goa?

THE MINISTER OF SURFACE TRANSPORT (SHRI RAJNATH SINGH): The Golden Quadrilateral connects the four Metropolitan cities of the country viz. Kolkata, Chennai, Mumbai and Delhi. Selection of this alignment has been fixed keeping in view volume of traffic and also potential for generating and attracting higher traffic on the roads linking these four cities. The cities mentioned in the question have lower volume of traffic than the alignment which has now been selected.

**Maintenance of Vijaynagar Kingdom at Hampi ruins**

\*74. SHRI K.C. KONDAIAH: Will the Minister of CULTURE be pleased to state:

(a) Whether Karnataka's Government has requested the Centre to initiate steps with the UNESCO to maintain the ruins of the